


2. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
~~PRESENT: HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)~~



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.260/07/HDB/2017
NAME OF THE COMPANY	Leo Meridian Infrastructure Projects and Hotels Ltd
NAME OF THE PETITIONER(S)	Yogesh Kumar Puri
NAME OF THE RESPONDENT(S)	Leo Meridian Infrastructure Projects and Hotels Ltd
UNDER SECTION	7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Eswar Kumar	Advocate	eswar@nclt.org 9853855106	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Dinesh Kumar	Advocate	gellidim@gmail.com 9849667609.	
G. Eswar Kumar	Advocate	eswar@nclt.org 9853855106	

ORDER

Heard Mr.G.Eswar Kumar, Learned Counsel for the Petitioner and Mr. G. Dinesh Kumar, Learned Counsel for the Respondent. Since talks are going on for settlement of the case, both the parties sought time for amicable settlement. Post the case on 19.02.2018, No further time will be granted



MEMBER (Judl)